



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL(Suo Moto)/3/2022 FIXED	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	GA, ASSAM
2	WITH WP(C)/239/2024	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	GA, ASSAM
3	PIL/53/2023 FIXED	KHANINDRA KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S RAHMAN MR. S HUSSAIN MRS S GOSWAMI	MR. A CHOUDHURY (r-8) GA, ASSAM MR P C GOSWAMI (r-8) MR S ISLAM (r-8) MS. N UPADHYAY (R-6) MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&2) MR. P DAS (R-6) SC, FOREST
4	Review.Pet./122/2024 B/O, IN WA/127/2024 (D/O)	DHIRENDRA PATOWARY Versus THE STATE OF ASSAM AND 15 ORS	MR. B CHETRI MR. S CHETRY	GA, ASSAM SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
5	WP(C)/2596/2024 FIXED	JAMIL AHMED MAZUMDAR AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
6	WITH WP(C)/2163/2024	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR A ISLAM MR. Z KHALID MR K TALUKDAR MR. I DAS MR. K MOHAMMED	GA, ASSAM MR. J HANDIQUE (SC, REVENUE) MR. D K SARMAH (ADDL. SR.GA, ASSAM)
7	WITH WP(C)/2911/2024	MUZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE

HEARING

8	WA/186/2019	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
9	WP(C)/646/2019	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) MR. R K D CHOUDHURY ASSTT.S.G.I. SC, UPSC
10	WP(C)/1939/2019 CAVT. NO.0179/2019 CAVT./177/2019, CAVT./179/2019	BHABEN BORAH Versus THE UCO BANK AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA	MR R. K. DUTTA (R-1-R-3) MR. M SHARMA (r-1 to 4) MR. N. BORUAH MR. N. BORUAH MR. H.K. HAZARIKA, JUNIOR GOVT. ADVOCATE(R-4) MS. S YASMIN (r-1 to 4) FOR CAVEATOR
11	WP(C)/5522/2020	PANKAJ MAZUMDAR AND 265 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR MS. L DAS MR H K DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA MR N K SARMA	ASSTT.S.G.I.
12	WP(C)/6622/2021	THE UNION OF INDIA AND 3 ORS. Versus PARAG BARMAN	MR A DASGUPTA MR S CHAKRABORTY	MR. U K NAIR MR H K DAS MR. M P SARMA MS D MAHANTA MR N K SARMA
13	WA/12/2023 CAVT. NO.15582/022,	DHIREN SARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB
14	WA/330/2023 CAVT. NO.07352/023,	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS FOR CAVEATOR
	WITH I.A.(Civil)/2484/2023 in WA/330/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS
	WITH I.A.(Civil)/2633/2023 in WA/330/2023	GIRIN DEKA AND ANR. Versus THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA
15	WA/336/2023 CAVT. NO.06772/023,	THE STATE OF ASSAM AND 2 ORS Versus DR NIRABKUMAR SARMAH	SC, HIGHER EDU MR. K GOGOI MR S DAS	MR. D DAS SR. ADV (R-1) MR. I A HAZARIKA (r-4) MR A KALITA MR. M MAHANTA MR. H ALI (r-4) MR N KALITA (R-1) SC, K A A C FOR CAVEATOR
16	WA/397/2023	NIRON CH BORAH Versus THE STATE OF ASSAM AND 5 ORS. A	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA MR N SARMA MR M MONDAL	MR. D A KAIYUM (R-4, 5) MR. M S MONDAL (R-4, 5) SC, SEC. EDU.
	WITH I.A.(Civil)/3581/2023 in WA/397/2023	ARIF UDDIN, Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MS M DAS	MR N SARMA SC, SEC. EDU.

17	WP(C)/1944/2023 FIXED	RUPJYOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
18	WP(C)/3589/2023 CAVT. NO.06262/023,	UNION OF INDIA AND 3 ORS Versus BANSHIDHAR MOHAPATRA	MR. B CHAKRAVARTY	MR. S C KEYAL FOR CAVEATOR
19	WP(C)/1414/2024	SMTI MONI GOGOI AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, N C T E SC, EDU
	WITH			
20	WP(C)/1591/2024	DHRUBAJYOTI NATH AND 54 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MRS. M A OZAH	24-07-2024	To	01-08-2024
10)	MR. B BARMAN	28-07-2024	To	08-08-2024
11)	MS. P DUTTA	23-07-2024	To	02-08-2024
12)	MR. N BARUAH	23-07-2024	To	02-08-2024
13)	MS B R A SULTANA	26-07-2024	To	15-08-2024
14)	MR P C R MEDHI	24-07-2024	To	02-08-2024
15)	MR A R MEDHI	24-07-2024	To	02-08-2024
16)	L K BORAH	24-07-2024	To	03-08-2024
17)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
18)	MR M HALOI	31-07-2024	To	05-08-2024
19)	MR. A SARMA	26-07-2024	To	05-08-2024
20)	MR. DITUL DAS	29-07-2024	To	02-08-2024
21)	MR. R K JAIN	29-07-2024	To	01-08-2024
22)	MR. D SAIKIA	29-07-2024	To	02-08-2024
23)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
24)	MR H GUPTA	31-07-2024	To	01-08-2024
25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,1st August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2743/2024 FIXED	ARJUN SINGH AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY (R-2,3,4)
2	WP(C)/2744/2024 FIXED	ANGKITA SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY for (Resp. 2 to 4)
ADMISSION				
3	WP(C)/2816/2019 FIXED	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MR. P MAHANTA(R-7) MS C DAS(R-7) SC, SEC. EDU. SC, BTC MR. M P SHARMA
	WITH I.A.(Civil)/959/2021 in WP(C)/2816/2019	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA	SC, SEC. EDU. SC, BTC
4	WP(C)/5498/2021 FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2-R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
5	WP(C)/1250/2023 FIXED	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3)

6	WP(C)/4498/2023 FIXED	DR. PANKAJA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS. M DEV MS P DEB J KOTOKY MR. M P SARMA MS D MAHANTA	SC, HIGHER EDU SC, AG SC, FINANCE
7	WP(C)/7049/2023 FIXED	INA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
8	WP(C)/211/2024 FIXED	MUNINDRA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU, MR B GOGOI (SC, SCERT)
9	WITH WP(C)/2177/2021	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
10	WITH WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
11	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
12	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
13	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
14	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
15	WITH WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
16	WITH WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
17	WP(C)/437/2024 FIXED	ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU MR B DEURI, G.A. ASSAM
18	I.A.(Civil)/734/2024 FIXED in WP(C)/194/2022 WITH WP(C)/194/2022	RENU BARMAN (HEAD MASTER) Versus MRS KALYANI DEVI AND 5 ORS	MR. B K DAS MR. A K BARUAH	SC, ELEM. EDU
		MRS KALYANI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR A DAS (R-6,7) MR. R A PRAMANIK (r-6)

ORDERS

19	Review.Pet./116/2023 WITH WP(C)/278/2022 (D/O), FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
20	WITH WP(C)/4580/2023	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.
	WITH I.A.(Civil)/3017/2023 in WP(C)/4580/2023	JAHANGIR SHEIKH, Versus MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.
		HEARING		
21	WP(C)/6002/2017 PART-HEARD, FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
22	WP(C)/539/2018 PART-HEARD, FIXED, WITH WP(C)/1103/2009 (D/O), WP(C)/724/2009 (D/O)	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
23	WP(C)/6736/2022 PART-HEARD	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS
24	WP(C)/187/2022	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
25	WITH WP(C)/4961/2023	JUGAL KISHOR CHOUDHURY AND 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR A CHALIHA SC, SEC. EDU. SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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15)	MR A R MEDHI	24-07-2024	To	02-08-2024
16)	L K BORAH	24-07-2024	To	03-08-2024
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22)	MR. D SAIKIA	29-07-2024	To	02-08-2024
23)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
24)	MR H GUPTA	31-07-2024	To	01-08-2024
25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,1st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./932/2019 FIXED	DIGANTA CHAKRABORTY Versus DIRECTORATE OF ENFORCEMENT	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S K MEDHI MRS. A GAYAN SC, ED
	WITH			
2	Crl.Pet./1020/2018	SUNIL CHOPRA AND ANR. Versus ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
	WITH			
3	Crl.Pet./1231/2018	AMITABH RAI SARMA Versus UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
	WITH			
4	Crl.Pet./1279/2018	SUBRATO HOJAI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
	WITH			
5	Crl.Pet./1281/2018	DEPOLAL HOJAI Versus THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
	WITH			
6	Crl.Pet./1296/2018	ARUP RAI Versus UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
	WITH			
7	Crl.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. Versus UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MS N BEGUM MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
	WITH			
8	Crl.Pet./95/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
	WITH			
9	Crl.Pet./97/2019	JAYANTA KUMAR GHOSH Versus THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN

10	WITH Crl.Pet./145/2019	DEBOLAL GARLOSA Versus UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
11	WITH Crl.Pet./176/2019	GITIKA GOSWAMI Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	WITH I.A.(Crl.)/904/2019 in Crl.Pet./176/2019	UNION OF INDIA AND ANR. Versus GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
12	WITH Crl.Pet./180/2019	BAIKUNTHA KALITA Versus UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI (R1, R2)
13	WITH Crl.Pet./334/2019	REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
	WITH I.A.(Crl.)/546/2024 in Crl.Pet./334/2019	THE UNION OF INDIA AND ANR Versus REDAUL HUSSAIN KHAN,		MR B P BORAH
14	WITH Crl.Pet./1020/2019	RAJESH KUMAR JALAN Versus UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
15	Crl.Pet./483/2022 WITH LCR 1 FILE, FIXED	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
16	WITH Crl.Pet./1289/2019 WITH LCR 4 FILES	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
17	WITH Crl.Pet./929/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
18	Crl.Pet./241/2024 WITH CLR 1 FILE(SCANNED COPY), FIXED	MD. MOHABBAT ALI @ MD MAHABAT ALI @ MOHABAT ALI Versus MINAZ UDDN AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. P K ROYCHOUDHURY (R-1) MR. N G KUNDU (R-1) MR. A K AZAD (R-1) PP, ASSAM
ORDERS				
19	Crl.Rev.P./237/2024 B/O	KULDIP SINGH WADHWA Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY	PP, ASSAM
20	I.A.(Crl.)/458/2024 WITH OFFICE NOTE, B/O in Crl.A./3905/2024	SURENDRA KUMAR SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
	WITH Crl.A./3905/2024 (Filing Number)	SURENDRA KUMAR SAIKIA Versus THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	

	WITH I.A.(CrI.)/3907/2024 (Filing Number)	SURENDRA KUMAR SAIKIA Versus THE STATE OF ASSAM AND ANR F	MR S M ABDULLAH P	
21	I.A.(CrI.)/490/2024 FIXED in CrI.Pet./1295/2023 WITH CrI.Pet./1295/2023	SMT. SUPARNA ROY CHOUDHURY Versus MANAB BHATTACHARJEE, MANAB BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MS M BHARATI MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR N A MAZARBHUIYA MS. M BHATTACHARJEE (R-2) MS. M BHARATI (R-2) MS. P DASGUPTA (R-2) PP, ASSAM
HEARING				
22	CrI.Rev.P./40/2011 WITH LCR	HALIMON NESSA Versus GAJIBOR RAHMAN and ORS.	MRM H AHMED MISSS KANUNGOE MRS.S AHMED MS B BORA MS.N SULTANA AMICUS CURIAE MR.A S CHOUDHURY	MR.A GANGULY
23	CrI.Rev.P./60/2011 WITH LCR	BHUPEN NATH Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR.	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA
24	CrI.Rev.P./78/2011 WITH LCR	DHIRAJ HALOI @ DHIRAJ KR. HALOI Versus THE STATE OF ASSAM	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA	PP, ASSAM
25	CrI.Rev.P./81/2011 WITH LCR.	CHITTARANJAN BARUAH Versus THE STATE OF ASSAM	MR.N N B CHOUDHURY MR. P K BORAH MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM
26	CrI.Pet./618/2012 WITH LCR 1 FILE	SRI ARUP JYOTI DAS Versus THE STATE OF ASSAM AND ORS	MSS CHANGKAKATI MR.A NARZERY MISS N GOGOI MS.P PATHAK MS.P BARMAN MR.J N GOGOI MRS OJAH	MS.M DAS MR A N AHMED PP, ASSAM MR.B C CHOUDHURY
27	CrI.Pet./623/2012 WITH LCR 3 FILES	TARINI KANTA DUTTA Versus THE STATE OF ASSAM	MR.N CHAKRABORTY MR.B K GHOSE MR.C GOSWAMI	PP, ASSAM
28	CrI.Pet./630/2012 WITH LCR 3 FILES	MD. AFTAB ALI Versus MUSST. SAHARA BEGUM and ANR	MS.R RONGMAI MR.R DEV MSU BHARALI	MR.B HUSSAIN PP, ASSAM MR.P B MAZUMDER MS.H CHOUDHURY
29	CrI.Pet./698/2012 WITH LCR (TWO FILES).	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM AND ANR	S C KEYAL S K GHOSH S P CHOUDHURY B KAUSHIK	PP, ASSAM
30	WITH CrI.Pet./291/2012	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM and ANR	S C KEYAL S K GHOSH S P CHOUDHURY G SARMAH B KAUSHIK A BHATTACHARJEE	PP, ASSAM
31	CrI.A./60/2013 WITH LCR 3 FILES	BHARAT CH. BORDOLOI TERANG, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
32	CrI.A./65/2013 WITH LCR 2 FILES	KRISHNA BARUAH, Versus PANKAJ BORAH,		MS.R CHOUDHURY A ALAM

33	Crl.A./82/2013 WITH LCR 4 FILES	SAIDUL ISLAM Versus THE STATE OF ASSAM,	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MS.S BARUA MRS.J M KONWAR	PP, ASSAM
34	Crl.A./85/2013 WITH LCR (FIVE FILES).	BILAT HUSSAIN Versus STATE OF ASSAM	MR.R ALI MD.M Z SHAH MR.H A AHMED MR.H N ISLAM	PP, ASSAM
35	Crl.Rev.P./436/2019 WITH LCR 5 FILES, FIXED	INDRAJIT CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR T CHHETRI	MR S KHOUND MR H K NATH MR. M K DAS (R-2) MS. N BORAH MS. B CHETRY (r-2) S J DUTTA (R-2) PP, ASSAM
36	CRL.A(J)/90/2020 WITH LCR 5 FILES, P.B.-1	KALICHARAN GOWALA Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
37	Crl.A./107/2021 WITH LCR 3 FILES, B/O	SMTI. RUNU DEVI Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
38	WITH Crl.Rev.P./92/2020	SMT. RUNU DEVI Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
39	Crl.Pet./44/2022 WITH LCR 1 FILE(SCANNED COPY)	NIBRITY DASGUPTA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MS. A S BAIDYA MR K BISWAKARMA MS B DEVI	MR G SAHEWALLA (R-2) MR G N SAHEWALLA (r-3,4) MR M SAHEWALLA (R-2) MR M SAHEWALLA (R-2) MR H K SARMA (R-2) MR H K SARMA (R-2) MS T J SAHEWALLA (R-2) MS T J SAHEWALLA (R-2) ASSTT.S.G.I. PP, ASSAM
40	CRL.A(J)/32/2023 <u>1 Y 6 M 20 D</u> :WITH LCR 3 FILES	KARTIK DAS Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM S I AKAND	PP, ASSAM
41	CRL.A(J)/54/2023 <u>1 Y 5 M 27 D</u> :WITH LCR 4 FILES	ABED ALI Versus THE STATE OF ASSAM AND ANR.	MS N HASAN	PP, ASSAM
42	Crl.A./320/2023 WITH LCR 4 FILES	RATUL KALITA @ DOTUA Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MR. S DIHINGIA MR H BARUAH MS. T R KALITA MR. A. J. DAS	MRS DIPANJALI BORPUJARI DEKA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/784/2023 in Crl.A./320/2023	RATUL KALITA @ DOTUA Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
43	WITH Crl.A./311/2023	RUBUL DAS @ BIHARI Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	MRS DIPANJALI BORPUJARI DEKA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2260/2024 B/O	RAJESH KUMAR JALAN Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN MR H K NATH A J KASHYAP MR K J HAZARIKA	SC, ATEPFO GA, ASSAM
2	WP(C)/3540/2024 CAVT. NO.06722/024, FIXED	PREMIER CRYOGENICS LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK W AHMED	MR. K N CHOUDHURY(R-3) MR. D J DAS(R-3) MR. H R DAS MR. H R DAS SC, HEALTH FOR CAVEATOR
ORDER (STAY VACATING)				
3	I.A.(Civil)/2237/2024 FIXED in WP(C)/3519/2024	M/S H.K. AGARWALA AND ASSOCIATES Versus M/S RAMA K GUPTA AND CO. AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, P AND R.D.
	WITH WP(C)/3519/2024	M/S RAMA K GUPTA AND CO. Versus THE PANCHAYAT AND RURAL DEVELOPMENT DEPATMENT AND 2 ORS.	MR. B J GHOSH MR. R GOSWAMI	MR G N SAHEWALLA SC, P AND R.D. MR M SAHEWALLA MS T J SAHEWALLA
ADMISSION				
4	WP(C)/9468/2019 FIXED	M/S. SARMA AND CO. AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	MR. A GOYAL MR. A CHOUDHURY ASSTT.S.G.I. SC, I O C
5	WP(C)/2684/2020 FIXED	UTPAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR J ROY	GA, ASSAM MR R DHAR(SC, H & T)
6	WP(C)/4441/2020 FIXED	DR HARI RAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DEKA MR. M DAS	SC, PWD
7	WP(C)/5877/2023 FIXED	KISHORE KUMAR BEZBARUAH Versus THE STATE OF ASSAM AND 5 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE SC, REVENUE
8	WP(C)/5961/2023 B/O	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC

9	WP(C)/6596/2023 FIXED	M/S S H ENTERPRISE Versus INDIAN OIL CORPORATION LTD AND 3 ORS	MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO MS A DAS MS. L WANGSA	SC, I O C
WITH				
10	WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MS P PHUKAN MR A ATREYA MS R TADO	MR. K N CHOUDHURY (r-1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
WITH				
	I.A.(Civil)/3307/2023 in WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI	MR. K N CHOUDHURY N GAUTAM
11	WP(C)/3465/2024 FIXED	EASTERN TECHNOLOGY GROUP Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MS F BEGUM	SC, SEC. EDU.
ORDERS				
12	Cont.Cas(C)/692/2022 FIXED	ANSUMWI NARZARY Versus ANURAG GOEL AND ANR	MR. A BORO MS. D MAHANTA	MR. D SAIKIA MR. D SAIKIA MS. R B BORA(R- 2) MR. S BORA(R- 2) MR. S R RABHA MR. R K MUSHAHARY
13	Cont.Cas(C)/696/2022 FIXED	MANIK BRAHMA MUSHAHARY Versus ANURAG GOEL	MR. A BORO MS. D MAHANTA	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S R RABHA (r-2)
14	Cont.Cas(C)/307/2023 B/O	RAJIB SARKAR Versus SANJIV SHYAM AND 2 ORS	MR. M DUTTA MS S DEV MS N RAI	
HEARING				
15	WP(C)/828/2019	M/S. GANAPATI ROLLER FLOUR MILLS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
16	WP(C)/64/2021 WITH LCR	THE MANAGEMENT OF MAHADEOBARI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. P KALITA (R-3)
17	WP(C)/1169/2022	MD. JIYAU PASA Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR S HOQUE MR. M DEKA MR S JAFRI	SC, AFC
18	WP(C)/1665/2022	STAR CEMENT LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MS. B SARMA (R-1) MR. R THADANI MR V KUMAR MS M TIWARI ASSTT.S.G.I.

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[For Thursday,1st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2063/2018 FIXED, WITH LCR	ANJURANI CHAKRABORTY Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
HEARING				
2	WP(C)/4256/2013 WITH INQUIRY REPORT	RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR. R K D CHOUDHURY (r-1 to3) MR.R SHARMA MRS. A GAYAN ASSTT.S.G.I.
3	Co.App./4/2016 CAVT. NO. 1393/2015 WITH OFFICE NOTE	BURAGOHAIN TEA COMPANY LIMITED and ANR Versus UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY MR B KAUSHIK (R-2) MR. S HAZARIKA (R-2) MS A M DCOSTA (R-2) ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
4	WITH Co.App./3/2016 CAVT. NO. 1293/2015	SHARMILA VIJAY SHETTY Versus BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR
5	WP(C)/5011/2017 WITH LCR	BHARATI MANDAL @ BHARATI BISWAS Versus THE UNION OF INDIA and 3 ORS.	MR.B HUSSAIN MR.A K HUSSAIN MS.S HAZARIKA MR A HAQUE	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/5016/2017 WITH LCR	MUSST. HAJERA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM ASSTT.S.G.I.

7	WP(C)/5117/2017 WITH LCR	ADHIR BARMAN @ ADHIR CH. BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR. D BARMAN MR. M RAHMAN	MR. S C KEYAL GA, ASSAM MR. S C BISWAS as AMICUS CURIAE MR. A R SIKDAR as AMICUS CURIAE ASSTT. S.G.I.
8	WP(C)/5186/2017 WITH LCR	NITAI BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MS.S BISWAS	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/5202/2017 WITH LCR	GANGA MANDAL Versus THE UNION OF INDIA and 5 ORS.	MR. G SHARMA MS. R SHARMA	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/7685/2019 WITH LCR	MANIK KARMAKAR Versus UNION OF INDIA AND 5 ORS	MR P C DEY MR S CHAKRABORTY MR S CHOUDHURY MR I HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	Review.Pet./27/2021 IN WP(C)/2262/2019 (D/O), WITH LCR	MONOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	Review.Pet./68/2021 IN WP(C)/1906/2020 (D/O), WITH LCR	FATEMA BIDHABA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/724/2023 B/O	FAKAR UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR S M T CHISTIE MS. D D BARMAN SC, SSA
MOTION				
2	WP(C)/3647/2024 FIXED	PARASHMONI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, AG SC, FINANCE
3	WP(C)/3689/2024 FIXED	SABITA NUNISA AND ANR Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS.	MR. P BORDOLOI MS M NIROLA	SC, NCHAC
ADMISSION				
4	WP(C)/3704/2016 FIXED	DHARMA KANTA NATH and 18 ORS Versus THE UNION OF INDIA and 9 ORS	MR.A K PURKAYASTHA MR.S SHARMA	C.G.C. MR.S P CHOUDHURY(R- 2,3,&5) ASSTT.S.G.I. MR.A C KALITA
5	WP(C)/6073/2019 FIXED	TINKU DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N DHAR MR. K K NANDI MR. A R SHOME MR A J GHOSH MR. T U LASKAR MS. S DASGUPTA PRIYANKA DAS	GA, ASSAM MR. D NANDI SC, APSC MR. B CHOUDHURY (R8) MS P SARMAH SC, HEALTH
6	WP(C)/4004/2020 FIXED	DILIP KUMAR PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
7	WP(C)/7353/2021 FIXED	SMT. BHARATI DEKA Versus THE STATE OF ASSAM AND 11 ORS.	K U AHMED MS P SARMA MS N HASAN	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, P H E SC, FINANCE
8	WP(C)/8306/2022 FIXED	BALABHADRA DAS AND 31ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, APDCL

9	WP(C)/5655/2023 FIXED	PRANJAL PRATIM GOSWAMI AND 78 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. F A HASSAN	SC, HANDLOOM, TEXTILE AND SERICULTURE
	WITH			
10	WP(C)/5882/2023	DIPANKAR KHOUND AND 25 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE
11	WP(C)/1409/2024 FIXED	TUPESWARI BALA BARO Versus THE STATE OF ASSAM AND 13 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
		HEARING		
12	WP(C)/5397/2012 FIXED	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. MRS. A GAYAN ASSTT.S.G.I.
13	WP(C)/5031/2013 FIXED	GO NO. 376 H - A E CIV SRI HEM RAJ GANGWAR and 13 ORS Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.M P SARMA	MR.M BHAGABATI MR.S C KEYAL C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
14	WP(C)/5846/2014 FIXED	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK HEAD OFFICE BHANGAGARH and 2 ORS.	MR.B K BHATTACHARJEE DR. R SARMAH MISS A CHETIA MS.A CHETIA	MR S DUTTA MR.S SARMA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA SC, A G V B
15	WP(C)/4626/2016 FIXED	SAJBAM LEIHAO SINGH Versus THE UNION OF INDIA and 4 ORS	MR.R D LAL MR.A LAL	C.G.C. MR. D C BORAH(R- 1-5) ASSTT.S.G.I.
16	WP(C)/1651/2017 FIXED	RAJU DAS Versus THE UNION OF INDIA and 7 ORS.	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MS.G DAS MR.S UPADHAY MR.B KUMAR	ASSTT.S.G.I.
17	WP(C)/2696/2017 FIXED	SMT. SABITA DAS Versus THE STATE OF ASSAM and 7 ORS.	MR.D BORAH MR.R DOWARAH	GA, ASSAM SC, FINANCE
18	WP(C)/5008/2017	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
19	WP(C)/5574/2018 FIXED	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
20	WP(C)/8867/2019 FIXED	PRANJAL DAS Versus UNION OF INDIA AND 4 ORS.	MR. B SINHA MS. H CHAKRABORTY	MR. D C BORAH ASSTT.S.G.I.
21	WP(C)/4314/2020 B/O	MANOJ KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. S MUKTAR MR A N IQBAL	MR. S K MEDHI MR. A K DUTTA ASSTT.S.G.I.
22	WP(C)/6452/2022 FIXED	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
	WITH			
23	WP(C)/5058/2022	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
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6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
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25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/6/2018 19 Y 5 M 22 D :WITH LCR - 5 (FIVE) FILES, P.B.- 2	SIBESWAR MASLAI Versus THE STATE OF ASSAM	MR. S K TALUKDAR, AMICUS CURIAE	MR. B J DUTTA(ADDL.PP, ASSAM)
2	Crl.A./419/2019 4 Y 11 M 5 D :WITH LCR - 3 (THREE) FILES, P.B. - 2	MD. NASIR ALI @ NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S DAS MR B HAQUE MR. A AHMED MR. N BARMAN MR. I U CHOWDHURY MS P RABHA	MR. R CHETRI(R-2) PP, ASSAM
3	Crl.A./1/2020 4 Y 8 M 14 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	MD. ABUL KALAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. L GOGOI MR. N MAHAJAN	MRS. P B BORDOLOI MR. P K DAS MS. W SULTANA PP, ASSAM
4	Mat.App./9/2020 WITH LCR	XXXXXXX Versus XXXXXXX	MR G PATHAK MS K DEKA MR I UDDIN	MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR
5	CRL.A(J)/93/2020 4 Y 8 M 13 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	BIJOY KRISHNA Versus THE STATE OF ASSAM	MR H GUPTA (AMICUS CURIAE)	PP, ASSAM
6	CRL.A(J)/24/2022 2 Y 7 M 14 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	DIPAK URANG Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/25/2022 2 Y 10 M 11 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	LEBEN RAMCHIARY Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/32/2022 2 Y 8 M 14 D :WITH LCR - 7 (SEVEN) FILES, P.B. - 2	RABIRAM DAS Versus THE STATE OF ASSAM	MR. J KALITA MR. N HASAN, AMICUS CURIAE	PP, ASSAM
9	WITH CRL.A(J)/31/2022 2 Y 8 M 14 D :	PRAFULLA DAS Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
10	WITH CRL.A(J)/34/2022	RATUL DAS Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
1	WP(C)/1023/2021 PART-HEARD, FIXED	DR BIMAL KUMAR DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR M Z AHMED MR. S K SHARMA	MR G N SAHEWALLA (R-4) MR D SENAPATI (R-4) MR. S S ROY (R2) MR. S S ROY (R2) MR. S BORTHAKUR (R2) MR. A CHETIA (R-4) MS. S. TODI (R-4) MR H K SARMA (R-4) ASSTT.S.G.I.
2	Arb.P./11/2024 FIXED	M/S G.D. ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.
HEARING				
3	WP(C)/6960/2023 PART-HEARD, FIXED	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.
4	Review.Pet./83/2023 FIXED, IN ARB.P/4/2014 (D/O)	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RFA/29/2010 PART-HEARD, (HEARING), WITH LCR	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS	MR.K K MAHANTA MS.D J BORAH MD. M H CHOUDHURY MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN MR MONZUR K CHOUDHURY (p-10,11) MR. P CHAKRABORTY (p- 10,11) R. BARUAH (p-10,11) MR. S N AHMED (p-10,11)	MR.S K GHOSH MR.S P CHOUDHURY
	WITH CO/2/2011 in RFA/29/2010	BIKASH BHUIYA and 3 ORS, Versus MD. REDWANUL HOQUE LASKAR and ORS,		
	WITH MC/3456/2013 in RFA/29/2010	MD.REDWANUL HOQUE LASKAR and ORS Versus BIKASH BHUIYAN and 2 ORS		
	WITH I.A.(Civil)/1856/2017 in RFA/29/2010	BIKASH BHUIYAN and 2 ORS Versus ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MAHANTA MS.D J BORAH MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN
	WITH I.A.(Civil)/282/2022 in RFA/29/2010	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS 1.1) SHUKLA BHUIYA	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED	

2	Test.Cas./1/2013 (HEARING), WITH LCR	PRADIP BHATTACHARJEE Versus SNEHALATE BHATTACHARJEE and 2 ORS	MR.N DHAR MR.S CHAKRABORTY MR. T U LASKAR	MR.N GOSWAMI MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.D BANERJEE
ORDERS				
3	I.A.(Civil)/621/2024 WITH LCR, FIXED in RSA/245/2019 WITH RSA/245/2019	SRI PRANAB BAISHYA, Versus SRI MANORANJAN SARMA	MR. A C SARMA	MR G N SAHEWALLA
		SRI PRANAB BAISHYA Versus SRI MANORANJAN SARMA	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR. P M DEKA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA
4	I.A.(Civil)/1143/2024 in MACApp./317/2016 (D/O), B/O in MACApp./317/2016	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and ANR.	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	
5	I.A.(Civil)/1289/2024 FIXED in CRP/6944/2021 WITH CRP/6944/2021 (Filing Number) WITH I.A.(Civil)/1540/2021	THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 7 ORS.	MR R M DAS	MR. B K DAS
		THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS. -F	MR N N UPADHYAYA	
		THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. Versus MD. KAMALUDDIN AHMED AND 5 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	MR. B K DAS (R-1) MS. M D BORAH(R-5) MR H P GUWALA (R-1)
		THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS.	MR R M DAS	MR. B K DAS SC, TRANSPORT DEPARTMENT, ASSAM (FOR R-6)
HEARING				
6	Crl.A./276/2023 PART-HEARD, LCR 5 FILES, FIXED	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
7	RSA/185/2013 WITH LCR, FIXED	ON THE DEATH OF HEMENDRA DAS HIS LEGAL HEIRS SMTI CINU DAS and 4 ORS. Versus NIRAMAI DAS @ MIRAMAI DAS and 5 ORS.	MS.P R MAHANTA MR.S R GOGOI MS.P MAHANTA MS.M SHARMA	MR. P K MEDHI MR. S P CHOUDHURY MR.U K DAS MR. A S DHILLON
8	RSA/71/2015 WITH LCR WITH MC/1058/2015 in RSA/71/2015	ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER LEGAL HEIR BAPPI RANJAN DAS (SON) Versus SANJIB BARMAN and ANR	MR.A M KHAN MS.S KALITA MR.S MOLLAH	MR.A K DUTTA(R-1&2) MR D C NATH(R-1&2) MR G BHARADWAJ (r-1,2) MR B DEORI (r-1,2)
		JHARNA DAS @ JHUNU DAS Versus SANJIB BARMAN and ANR	MR.J AHMED MR.A M KHAN MS.S KALITA MR.S MOLLAH	
9	RFA/26/2016 CAVT. NO. 241/2016 WITH LCR, FIXED WITH I.A./1479/2016 in RFA/26/2016	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR. R M CHOUDHURY MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	MRG DEKA MR.P K R CHOUDHURY FOR CAVEATOR
		SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR.B K BHAGAWATI MS K KALITA MS.A CHAKRABORTY	MR G DEKA FOR CAVEATOR

10	RSA/263/2016 CAVT. NO. 1348/2016 WITH LCR	KASHEM ALI and 9 ORS Versus AMINUR ISLAM	MR.M CHOUDHURY MR.R ALI MRM MONDAL	MR.M DUTTA MR.M H ANSARI MR.J SAIKIA FOR CAVEATOR
11	RSA/146/2017 WITH LCR	ON THE DEATH OF SRI RAMEN SARMAH HIS LEGAL HEIRS AND ORS Versus SRI SHYAMAL SARMAH	MR.S SAHU MS.J DAS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA
12	MACApp./547/2017 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
	WITH CO/4/2019 in MACApp./547/2017	SMTI RIMA KOUSHIK SARMAH and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
13	RFA/120/2018 WITH LCR, FIXED	BONGAIGAON REFINERY Versus ON THE DEATH OF LATE RANJIT GHOSH HIS LEGAL HEIRS SMT. AJITA GHOSE AND 2 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
	WITH I.A.(Civil)/3237/2018 in RFA/120/2018	BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR. D J DAS	
	WITH I.A.(Civil)/4238/2018 in RFA/120/2018	BONGAIGAON REFINERY Versus RANJIT GHOSH	MR. K N CHOUDHURY MR. M MAHANTA	
14	MACApp./481/2018 WITH LCR, FIXED	SMTI RUNU DEKA and 2 ORS Versus THE NATIONAL INSURANCE CO LTD and ANR	MR. S C PANDIT	MS. R D MOZUMDAR (R1) MS. S ROY (R1) MR. D PEGU MS. C MOZUMDAR (R1) MR. S P SHARMA (R1) MS. A THAKURIA
15	MACApp./874/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus MRS. MONALISA SAIKIA and 4 ORS	MR. A DUTTA MR. A AHMED MR. R C PAUL MRS. P M DUTTA	MR A SHARMA MR J KALITA (R 1 to 3)
16	CRP/97/2019 CAVT. NO.0690/2019 WITH LCR	M/S. ASSAM (TRADE) AGENCIES Versus SUJAUDDIN AHMED	MR Z MUKIT MR. A SATTAR	MR A TEWARI MS. P ADHIKARI FOR CAVEATOR
17	RSA/55/2020 WITH LCR	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	MR. P S DEKA MR. B K BHAGAWATI
	WITH I.A.(Civil)/749/2020 in RSA/55/2020	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	
	WITH I.A.(Civil)/541/2021 in RSA/55/2020	HEM BORAH Versus SMTI. ANJANA SHARMA	MR. M K CHOUDHURY MR. A BARKATAKI	
18	RSA/94/2021 WITH LCR	LEGAL HEIRS OF AINUDDIN SK. KOBAT ALI AND 6 ORS Versus LEGAL HEIRS OF LATE KASER UDDIN, SAHAD ALI AND 12 ORS	MS. R CHOUDHURY MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MS S S ZIA MR D. CHAKRABORTY	MR. M A SHEIKH
19	Review.Pet./108/2022 in RFA/123/2017 (D/O), FIXED	NAGENDRA NATH LAHKAR Versus BIJULI KALITA	MR. P K GOSWAMI MR. R C SAIKIA MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR H K SARMA

20	MACApp./349/2022 WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD Versus MRS. SARITA DEVI AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR J I MONDAL MR A N IQBAL
21	MACApp./800/2022 WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B J GHOSH (R-4) MR. A ROSHID MR. A ROSHID MR H DAS(R-1,2,3) MS. M R DEVI MS. T BEGUM MS. T BEGUM

WITH

[I.A.\(Civil\)/1429/2023](#)
in MACApp./800/2022

SUNITI SINGHA AND 2 ORS.
Versus
NEW INDIA ASSURANCE COMPANY LTD.
AND 2 ORS.

MR. A ROSHID
MS. T BEGUM

MS. R GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	Arb.A./16/2017 PART-HEARD, FIXED	SMC GLOBAL SECURITIES LTD. Versus MR PIYUSH KHEMANI and ANR	MR.S KUMAR PETITIONER IN PERSON	MR. S CHAMARIA MR. M PHUKAN MR M ALI MR. S CHANDA
	WITH I.A.(Civil)/3650/2017 in Arb.A./16/2017	SMC GLOBAL SECURITIES LTD. Versus MR PIYUSH KHEMANI and ANR	MR. D SENAPATI PETITIONER IN PERSON MR. S KUMAR	
ADMISSION				
2	WP(C)/766/2024 CAVT. NO.00892/024, PART-HEARD, FIXED	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI, SC FINANCE MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
3	WITH WP(C)/768/2024 CAVT. NO. 00902/024,	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR
4	WP(C)/8223/2022 FIXED	CHUDIN MARAK AND 12 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, REVENUE SC, FOREST

5	FAO/36/2024 CAVT. NO.02432/024, FIXED	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/1530/2024 in FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/1759/2024 in FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED,	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI
HEARING				
6	WP(C)/5616/2020 PART-HEARD, FIXED	ARUN SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/2051/2024 in WP(C)/5616/2020	NIZ SINDURI GHOPA BHUMI SANGRAKSAN COMMITTEE Versus ARUN SARMA AN16 ORS.	MR. S SAIKIA	GA, ASSAM MR. B D DEKA SC, REVENUE
7	WP(C)/4782/2017	UTPAL KALITA Versus THE STATE OF ASSAM and ANR.	MR.S C BISWAS MR.R MAJUMDAR MR. J ROY MRS.J BORAH MR.D BANIA	GA, ASSAM
	WITH I.A.(Civil)/1948/2019 in WP(C)/4782/2017	THE STATE OF ASSAM AND ANR Versus UTPAL KALITA	ADDL. SR. GA, ASSAM	MR. S C BISWAS MR. R MAZUMDAR MR. D BANIA
8	WP(C)/6349/2017	JAKIRUDDIN AHMED Versus THE STATE OF ASSAM and 8 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	MR. S BORA (CGC, R-8) MR. R BORPUJARI (SC, REVENUE DEPT.) MR.S S ROY(C.G.C. (R - 8)) MR.B GOGOI(SC, HEALTH DEPT. (R - 6, 7 & 9)) MR. D NATHGA, ASSAM, R - 1-5 MS. D D BARMAN (ADDL. SR. GA)
9	WP(C)/7214/2017	M/S. PURBANCHAL CEMENT LTD. Versus THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS
10	WP(C)/7453/2017	M/S. CACHAR ISPAT PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE
11	WP(C)/7717/2022 B/O	M/S MAYUR STONE CRUSHER Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Thursday,1st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2225/2024	ABUL KALAM Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR. B HUSSAIN MR A ALAM	PP, ASSAM SC, NF RLY
MOTION				
2	Crl.Pet./290/2024 B/O	ASHISH DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
3	Crl.Pet./885/2024	HEMRAJ RONGPEE Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MR. S N KRISHNATRAYA MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
4	Crl.Pet./886/2024	RAVI PRASAD Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MR. S K ROY MR A DEY	PP, ASSAM
5	AB/1972/2024	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
ADMISSION				
6	Crl.Pet./840/2023 WITH CLR 1 FILE(SCANNED COPY), B/O	SHER MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	MR. R Deka (R-2) S I AKAND (R-2) PP, ASSAM
7	Crl.A./234/2024	SUJIT NAYAK Versus THE STATE OF ASSAM AND ANR.	MR N J DAS MR M HASSAN MR. A DAS	PP, ASSAM
	WITH I.A.(Crl.)/693/2024 in Crl.A./234/2024	SUJIT NAYAK Versus THE STATE OF ASSAM AND ANR.	MR N J DAS MR M HASSAN MR. A DAS	PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./453/2024 WITH CASE RECORD(SCANNED COPY)	MD. JAYAD KHAN Versus NARCOTICS CONTROL BUREAU	MR M A ISLAM MR J I MONDAL	SC, NCB
9	Bail Appln./853/2024 WITH CASE RECORD(SCANNED COPY)	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM

10	Bail Appln./1647/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
11	Bail Appln./1921/2024	MASUM UDDIN @ MASUK AHMED BORBHUIYAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
12	Bail Appln./1946/2024	MANOJ KUMAR BORO Versus THE STATE OF ASSAM	MD. A SAHAD B.L. SARMA MR. M H ALI	PP, ASSAM
13	Bail Appln./1987/2024 FIXED	GURMEL SINGH Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
14	Bail Appln./1992/2024	DINDAYAL CHAUBEY Versus THE STATE OF ASSAM	MR H GUPTA MR. FIRUZ KHAN MR. ABHIJIT MENA DR AZIZ KHAN	PP, ASSAM
15	Bail Appln./2032/2024	AMIT GOPE AND ANR Versus THE UNION OF INDIA	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, NCB
16	Bail Appln./2111/2024 FIXED	KANGKAN BARMAN Versus THE STATE OF ASSAM	MR. N K KALITA	MR P DAS MR K J PATHAK MS N BARUAH PP, ASSAM

BAIL HEARING

17	AB/3706/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BABAN DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. P N GOSWAMI, SC, Excise Department PP, ASSAM
18	AB/3772/2023 FIXED	MOIMONA KHATUN Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
19	AB/4314/2023	RAFIKUL HOQUE @ RAFIQUE HOQUE @ RAFIQUL HOQUE MOLLAH Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
20	AB/920/2024 WITH OFFICE NOTE, FIXED	BINANDA NEOG @ JILI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	MR. A PHUKAN, Amicus Curiae, (R-2) PP, ASSAM
21	AB/984/2024 FIXED	BHUDEV PAUL Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
22	AB/1229/2024 FIXED	RUNTI HANDIQUE @ RUNTI GOGOI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	PP, ASSAM
23	WITH AB/1117/2024	MANAB HANDIQUE AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR T GOGOI MS P SARMA	PP, ASSAM
24	WITH AB/1190/2024	JJARUL HOQUE @ JIYARUL HAQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
25	AB/1691/2024 WITH OFFICE NOTE, FIXED	MAMUD ALI Versus THE STATE OF ASSAM AND ANR	MR. D HAZARIKA MR. R PHUKAN MS A GAYARI C M DEKA	PP, ASSAM
26	AB/1741/2024 WITH OFFICE NOTE, FIXED	KABEJ UDDIN SHEIKH Versus THE STATE OF ASSAM ANR	MR. S C BISWAS MS. K L R YANTHAN MS A BORAH MS. J GHOSH	PP, ASSAM

ORDERS

27	I.A.(CrI.)/696/2024 in CrI.Rev.P./5953/2024	DEBOJIT DAS Versus ANJANA DAS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	
	WITH CrI.Rev.P./5953/2024 (Filing Number)	DEBOJIT DAS Versus ANJANA DAS (B)	MR. S C BISWAS	
28	I.A.(Civil)/1420/2024 FIXED in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. C SHARMA	GA, ASSAM DY.S.G.I.
	WITH W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM MR H GUPTA DY.S.G.I.
	WITH I.A.(Civil)/2433/2023 in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
	WITH I.A.(Civil)/2434/2023 in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
		HEARING		
29	CrI.A./238/2012 WITH LCR 3 FILES	BAPU RAM BASA Versus THE STATE OF ASSAM	MR.P SARMAH MR.R SARMA MR.K PATHAK MS.T R KALITA MR.J GOGOI	PP, ASSAM
30	CrI.A./142/2013 WITH LCR 4 FILES	AKKAS ALI Versus STATE OF ASSAM	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM
31	CrI.A./146/2013 WITH LCR 5 FILES	FARIDA BEGUM Versus STATE OF ASSAM and ANR.	MR.B C CHOUDHURY	PP, ASSAM
	WITH CrI.M.C./513/2014 in CrI.A./146/2013	FARIDA BEGUM Versus THE STATE OF ASSAM and ANR.	MR.B C CHOUDHURY	PP, ASSAM
32	CrI.A./158/2013 WITH LCR 4 FILES	REKHA GOWALA Versus STATE OF ASSAM	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM
33	CrI.A./164/2013 WITH LCR 4 FILES, P.B.-1	ABU BAKKAR and 2 ORS. Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
34	CrI.A./167/2013 WITH LCR 8 FILES	OKEN SINGH Versus THE STATE OF ASSAM,	MR.S NATH MR.P CHOUDHURY	PP, ASSAM
35	CRL.A(j)/41/2023 <u>1 Y 7 M 11 D</u> :WITH LCR 6 FILES	DUBUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
	WITH I.A.(CrI.)/763/2023 in CRL.A(j)/41/2023	DUDUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
36	CRL.A(j)/136/2023 WITH LCR 5 FILES	BANGALI GOYARI Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN (LEGAL AID COUNSEL)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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13)	MS B R A SULTANA	26-07-2024	To	15-08-2024
14)	MR P C R MEDHI	24-07-2024	To	02-08-2024
15)	MR A R MEDHI	24-07-2024	To	02-08-2024
16)	L K BORAH	24-07-2024	To	03-08-2024
17)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
18)	MR M HALOI	31-07-2024	To	05-08-2024
19)	MR. A SARMA	26-07-2024	To	05-08-2024
20)	MR. DITUL DAS	29-07-2024	To	02-08-2024
21)	MR. R K JAIN	29-07-2024	To	01-08-2024
22)	MR. D SAIKIA	29-07-2024	To	02-08-2024
23)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
24)	MR H GUPTA	31-07-2024	To	01-08-2024
25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2048/2024 FIXED in WP(C)/3621/2023 WITH WP(C)/3621/2023	MESTER ALI PODDAR Versus JAHANARA BEGUM AND ORS JAHANARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	A RAHMAN MRS. S ROY	GA, ASSAM MS. S ROY GA, ASSAM M DAS (R-5) MR. A RAHMAN (r-4)
ADMISSION				
2	WP(C)/3664/2022 PART-HEARD, FIXED	BINA PANI DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE
3	WP(C)/196/2019 FIXED	MOTIBUL HUSSAIN HAZARIKA Versus THE STATE OF ASSAM AN 3 ORS.	MR. B C DAS MR. S K SINGH MR B PUSHILAL	SC, AG MR. P N GOSWAMI SC, EXCISE DEPTT. MR. C BARUAH
4	WP(C)/4154/2022 FIXED	RAINBOW PAPER PRODUCTS Versus THE UNION OF INDIA AND 6 ORS	MR. S K AGARWAL	SC, GST
5	WP(C)/6635/2023 FIXED	UDAI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION
BAIL HEARING (BA)				
6	Bail Appln./4487/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MUJAMMIL HUSSAIN Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
7	Bail Appln./509/2024 WITH CASE RECORD(SCANNED COPY)	FOKIRUL ISLAM @ ASLAM Versus THE UNION OF INDIA (DRI)	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, DRI MR. S C KEYAL

BAIL HEARING

8	AB/1602/2024	BABUL SK @ BABU Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MRS M DAS MS M DAS	PP, ASSAM
	WITH			
9	AB/1170/2024	ABDUL AUDUT SARKER @ AUDUT SARKER Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS M DAS	PP, ASSAM
		ORDERS		
10	I.A.(Civil)/2188/2023 FIXED in WP(C)/2315/2018 WITH WP(C)/2315/2018	RHINO BAMBOO INDUSTRY AND ANR. Versus THE UNION OF INDIA AND 10 ORS	MS. S CHAKRAVARTY	ASSTT.S.G.I.
		RHINO BAMBOO INDUSTRY AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MS. S CHAKRAVARTY	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. A SANCHETI MR. R C SANCHETI ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS S C KEYA
	WITH WP(C)/5302/2018			
11	I.A.(Civil)/3668/2018 in WP(C)/5302/2018 WITH WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA MS. M SHARMA	GA, ASSAM MR. S BARUAH (R-9) MRS. A GAYAN (CGC, R1-R5) MS. D DUTTA (R-9) MS. R BAJAJ (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/3668/2018 in WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA	GA, ASSAM C.G.C. ASSTT.S.G.I.
12	I.A.(Civil)/2081/2024 FIXED in Cont.Cas(C)/175/2024 WITH Cont.Cas(C)/175/2024	ANIL DAS, Versus RAMJI RAY AND ORS	MR K BHUYAN MR. M U E BHUYAN	SC, REVENUE
		RAMJI RAY Versus ANURAG JAIN AND 8 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. D SAIKIA (r-4,5,6) MR. D SAIKIA (r-4,5,6) MRS. R BORAH (R-1) MR. C BORUAH (SC, NHAI) MR. R BORPUJARI (R- 7, 8) MR. R BORPUJARI (R- 7, 8) MR K BHUYAN (R-9) MR. S DUTTA (R- 7, 8) MR. S DUTTA (R- 7, 8) MR. M U E BHUYAN (R-9)
		HEARING		
13	WP(C)/659/2015 FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) MR B TALUKDAR(MUNICIPAL ADMINISTRATION DEPTT.) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)
14	WP(C)/3490/2016 FIXED	MUKTASHREE HIGH SCHOOL and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.A DASGUPTA MS.B DAS MR.S CHAKRABARTY	MR.P K ROY(R-2-5) C.G.C. MR.M DUTTA(R-2-5) MR.A CHAKRABORTY(R--5) MR K CHAKRAVARTY R-2-5 ASSTT.S.G.I. MS.H TERANGPI

15	WP(C)/652/2018	RICHARD SANGYUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO
16	WP(C)/3476/2018	SISHUGRAM (SOS CHILDREN VILLAGE) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	GA, ASSAM SC, REVENUE
17	WP(C)/3635/2018	NOREN SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. N GOGOI MR. H KAKATI	DR. B AHMED GA, ASSAM MR. P J SAIKIA (SC, PCB) MR. S BORTHAKUR (R8- R12) MR S CHOUDHURY (R6) MR. D GOGOI (R8-R12) MR. J ABBAS (R8-R12)
18	WP(C)/5934/2018 WITH LCR	PARAN LEKHARU Versus THE STATE OF ASSAM AND 14 ORS.	MR. S SARMA MR. J DEKA MR. S K GHOSH MR. T K BHUYAN MR. S K DEKA MS F AHMED MR. C TALUKDAR MR. A GAUTAM	MR. K BHATTACHARJEE (R5-R12) MS. P BHATTACHARYA (R5-R12) MR. P K KALITA (R5-R12) MS B TALUKDAR (R13-R15) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
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25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024



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[For Thursday,1st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2219/2024	MOTILAL MANDAL Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
2	Bail Appln./2228/2024	BIBEKANANDA TAID Versus THE STATE OF ASSAM	R DAS MR. M R SODIAL	PP, ASSAM
MOTION				
3	Crl.Rev.P./283/2024	RAHUL GANDHI Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR. D K BAIDYA	PP, ASSAM
4	Crl.Pet./883/2024	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR S AHMED SANOWARA KHATUN	PP, ASSAM
5	Crl.Pet./884/2024	KHWRWMSHAR BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	SPECIAL PP ASSAM
6	AB/1711/2024 FIXED	ANIL MALAKAR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	MR. A KHAN(INFORMANT) PP, ASSAM
7	AB/1818/2024 FIXED	SMTI. PUTULI DEKA AND ANR Versus THE STATE OF ASSAM	MR. I C DEKA MR. D J SAIKIA	PP, ASSAM
8	AB/1968/2024	SIRAJUL HOQUE @ NOWSA Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
9	AB/1969/2024	MAHIBUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
10	AB/1970/2024	SAHIL AHMED Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
11	AB/1971/2024	YAR ALAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM

ADMISSION

12	Tr.P.(CrI.)/15/2022 FIXED	KUMKUM DEVI Versus MD. ASHRAFUL HAQUE	MR A SHARMA	MD M S ALI
13	CrI.A./232/2024	SAFIUR ALI @ SOFIOR ALI Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M HOQUE MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH I.A.(CrI.)/689/2024 in CrI.A./232/2024	SAFIUR ALI @ SOFIOR ALI Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M HOQUE MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./3972/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MIZAN HUSSAIN @ MIRJAN HOSSEN Versus THE STATE OF ASSAM	MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
15	Bail Appln./2103/2024 FIXED	SADDAM ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR R ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/6/2024 FIXED	CHHOTELAL SHAMBHUNATH DUBEY Versus THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM
17	AB/1156/2024 FIXED.	LALIT KUMAR GUPTA Versus THE STATE OF ASSAM	MR. M L PANDIA MR. M R SODIAL MS. N K PODDAR	MR. DITUL DAS(INFORMANT) PP, ASSAM
18	AB/1304/2024 FIXED	AINUL KHAN Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
19	AB/1410/2024 FIXED	MD. KAYADUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
20	AB/1703/2024 FIXED	PARESH DEY Versus STATE OF ASSAM	MR. T BARUAH MS A DAS MR J. ISLAM	PP, ASSAM
21	AB/1710/2024 FIXED	HARISH KR PAREEK Versus STATE OF ASSAM	MR. T BARUAH MS A DAS MR J. ISLAM	PP, ASSAM
22	AB/1729/2024 FIXED.	MUKIBUR RAHMAN @ MOTIBUR RAHMAN @ LERELA Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
23	AB/1829/2024 FIXED	SONABAR ALI Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
<u>ORDERS</u>				
24	CrI.L.P./26/2024 in CrI.A./6557/2024	BIMAL SEN DEKA Versus PRAFULLA CHANDRA BHUYAN	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	
	WITH CrI.A./6557/2024 (Filing Number)	BIMAL SEN DEKA Versus PRAFULLA CHANDRA BHUYA A	MR. A M BORA	
25	I.A.(CrI.)/695/2024 in CrI.A./6535/2024	PANKAJ GHOSH Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CrI.A./6535/2024 (Filing Number)	PANKAJ GHOSH Versus THE STATE OF ASSAM AND ANR B	MR. S BISWAS	

	WITH I.A.(CrI.)/6537/2024 (Filing Number)	PANKAJ GHOSH Versus THE STATE OF ASSAM AND ANR B	MR. S BISWAS	
		HEARING		
26	Crl.A./78/2008 WITH LCR 3 FILES, P.B.-4	MD. SAMSUL HOQUE Versus C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
	WITH Crl.M.C./257/2008 in Crl.A./78/2008	MD. SAMSUL HOQUE, Versus THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
27	WITH Crl.A./79/2008	DR. RANJITA ROY Versus THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
	WITH Crl.M.C./258/2008 in Crl.A./79/2008	DR. RANJITA ROY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I
28	WITH Crl.A./84/2008	PALLAB BORDOLOI Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
29	WITH Crl.A./85/2008	KAMALESH DEKA Versus C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
30	WITH Crl.A./86/2008	UPENDRA NATH GOGOI Versus C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
31	WITH Crl.A./92/2008	ANISUR RAHMAN Versus C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
32	WITH Crl.A./102/2008	ANANDA CH. BARUAH Versus C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
33	Crl.A./86/2013 WITH LCR 6 FILES, P.B.-1	RINKU BORAH Versus STATE OF ASSAM	MR.Z ALAM MR.N D SARMA MR.E U AHMED	PP, ASSAM
34	Crl.A./98/2013 WITH LCR 3 FILES	UNION OF INDIA Versus RAJU ALI and 2 ORS	MR.D K DEY	
35	Crl.A./110/2013 WITH LCR 4 FILES	SANJOY ADHIKARY Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
36	CRL.A(J)/25/2019 6 Y 11 M 8 D :WITH LCR 4 FILES, P.B.-1	NEHAR DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MS. REETUJA DUTTA, AMICUS CURIAE	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
37	CRL.A(J)/9/2021 4 Y 7 M 9 D :WITH LCR 4 FILES, P.B.-1	SAHABUDDIN Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM
38	CRL.A(J)/50/2023 1 Y 7 M 11 D :WITH LCR 4 FILES, P.B.-1	HATEM ALI Versus THE STATE OF ASSAM	Ms. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
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13)	MS B R A SULTANA	26-07-2024	To	15-08-2024
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23)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
24)	MR H GUPTA	31-07-2024	To	01-08-2024
25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,1st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2227/2024	MRIDUL SAIKIA Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR J. ISLAM MR J FIRDAUS	PP, ASSAM
TOP OF THE LIST				
2	Crl.Rev.P./449/2010 (HEARING),WITH LCR 1 FILE	AJOY KUMAR CHOUDHURY Versus BURA DAS @ RATAN DAS and ORS.	MR.N DHAR MR.S CHAKRABORTY	MISSR RONGMAI MR.M BISWAS MISS.K L R YANTHAN
MOTION				
3	Crl.Pet./842/2024	RAHUL DAS AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS. A K CHOPHI J SINGPHO	PP, ASSAM
4	Crl.Pet./880/2024	NISHA SINGHA Versus KUMAR GAURAV SINGH	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	
5	Crl.Pet./881/2024	CHANDAN CHUTIA Versus THE STATE OF ASSAM AND 2 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
6	Crl.Pet./882/2024	ALAM HUSSAIN BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	AB/1909/2024 FIXED	MONISUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
8	AB/1923/2024 FIXED	SHAHIDUL KHAN Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM
9	AB/1973/2024	PABITRA GOGOI Versus THE STATE OF ASSAM,	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
10	AB/1974/2024	MD. AZIM UDDIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

ADMISSION

11	Crl.Pet./1457/2019 PART-HEARD, LCR 3 FILES(SCANNED COPY), FIXED WITH	PRANAB KUMAR MEDHI Versus KABIR DEWAN AND ANR.	MR. N DEKA MR D DEKA	MR. S. DUTTA (R-1) MR. P MAHANTA (R-1) PP, ASSAM
12	Crl.Pet./1460/2019	HIMLEENA GAUTAM Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MS. N UPADHYAY	MR. S. DUTTA MR. P MAHANTA PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./2145/2024 FIXED	VICTOR DAS Versus THE STATE OF ASSAM	MR B M DEKA S YESMIN MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
14	Bail Appln./2166/2024 FIXED	SHAH ALOM MOLLAH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/871/2024 FIXED	SAHIDUR RAHMAN @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
16	AB/1234/2024 FIXED	UTTAM DAS AND ANR Versus THE STATE OF ASSAM	MR. M J BARUAH MR. A. ALI	PP, ASSAM
17	AB/1477/2024 FIXED	NUR MAHAMMAD @ NUR MAHAMMAD ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR S ISLAM MR. J SAIKIA MR D DEKA MR. R KAMAN	PP, ASSAM
18	AB/1508/2024 FIXED	RAJDEEP DAS Versus THE STATE OF ASSAM	MR. R CHETRI MR N BARMAN MR N MILI	PP, ASSAM
19	AB/1734/2024 FIXED	AMAR CHOWAN Versus STATE OF ASSAM	MR. N ISLAM	PP, ASSAM
20	AB/1764/2024 FIXED	AJINUR ALI BEPARI Versus THE STATE OF ASSAM	MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
21	AB/1788/2024 FIXED	SOKIAL RAHMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
22	AB/1825/2024 FIXED	ROFIQUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. M ALI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
23	AB/1837/2024 FIXED	ROBIYAL HOQUE @ KETU Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
24	AB/1861/2024 FIXED	ASMA BIBI AND 4 ORS Versus THE STATE OF ASSAM	T A LASKAR	PP, ASSAM
25	AB/1891/2024 FIXED	J Aidul Islam @ Jahidul Islam Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
26	AB/1901/2024 FIXED	BISHNU BORAH Versus THE STATE OF ASSAM	MR. N BORAH G. R. SINGHA	PP, ASSAM
27	AB/1922/2024 FIXED	BIPLAB DAS Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA	PP, ASSAM

HEARING

28	Crl.A./137/2010 WITH LCR 3 FILES	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
29	Crl.A./101/2013 WITH LCR 4 FILES	MD. RUSTAM ALI Versus THE STATE OF ASSAM,	MR.B C DAS MS.R B BORA LEGAL AID COUNSEL	PP, ASSAM
30	Crl.A./105/2013 WITH LCR 6 FILES	BAKKAR ALI Versus THE STATE OF ASSAM,	MR.A R SIKDAR MR.R ALI MR.N AHMED MD.M Z SHAH MR.M H TALUKDAR MR.H A AHMED	PP, ASSAM
31	Crl.A./106/2013 WITH LCR 5 FILES, P.B.-1	ALTAF HUSSAIN BARBHUIYA Versus STATE OF ASSAM		
32	Crl.A./116/2013 WITH LCR 5 FILES, P.B.-2	SIRAJUL HAQUE Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MR.H ROHMAN MS.S PHUKAN	PP, ASSAM
33	Crl.A./133/2013 WITH OFFICE NOTE, CLR 7 FILES, P.B.-1	MAHARAM ALI Versus STATE OF ASSAM	MR.P J SAIKIA MR.M PHUKAN MR. P DUTTA MS. K M SAIKIA MR.S BURAGOHAIN	PP, ASSAM
34	Crl.A./139/2013 WITH LCR 5 FILES	ASHU MANDAL Versus THE STATE OF ASSAM AND ANR	MR.A K PURKAYASTHA MR.S K DAS	PP, ASSAM
35	CRL.A(J)/54/2022 5 Y 11 M 12 D :WITH LCR 2 FILES, P.B.-1	AKHIL HAZARIKA Versus THE STATE OF ASSAM	MS. D SAIKIA, AMICUS CURIAE	PP, ASSAM
36	CRL.A(J)/140/2023 1 Y 1 M 28 D :WITH LCR 5 FILES	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	MR A N AHMED (R-2) PP, ASSAM
	WITH			
37	Crl.A./339/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH			
	I.A.(Crl.)/864/2023 in Crl.A./339/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MRS. M A OZAH	24-07-2024	To	01-08-2024
10)	MR. B BARMAN	28-07-2024	To	08-08-2024
11)	MS. P DUTTA	23-07-2024	To	02-08-2024
12)	MR. N BARUAH	23-07-2024	To	02-08-2024
13)	MS B R A SULTANA	26-07-2024	To	15-08-2024

14)	MR P C R MEDHI	24-07-2024	To	02-08-2024
15)	MR A R MEDHI	24-07-2024	To	02-08-2024
16)	L K BORAH	24-07-2024	To	03-08-2024
17)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
18)	MR M HALOI	31-07-2024	To	05-08-2024
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21)	MR. R K JAIN	29-07-2024	To	01-08-2024
22)	MR. D SAIKIA	29-07-2024	To	02-08-2024
23)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
24)	MR H GUPTA	31-07-2024	To	01-08-2024
25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,1st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2229/2024	ATAUR RAHMAN @ ATHWAR RAHMAN Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
ORDERS				
2	I.A.(Civil)/2170/2021 FIXED in MACApp./13188/2019	FUTURE GENERAL INSURANCE CO. LTD. Versus SMTI. REKHA DEVI AND 11 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MS. R D MOZUMDAR (r-8) MR. S K PANDEY (R-1 TO 7) MR. S ROY (R-1 TO 7) MR. M H LASKAR (R-1 TO 7) MS. C MOZUMDAR (r-8) MR. S P SHARMA (r-8)
	WITH MACApp./13188/2019 (Filing Number)	FUTURE GENERAL INSURANCE CO. LTD. Versus SMTI. REKHA DEVI AND 11 ORS		
3	I.A.(Civil)/742/2022 FIXED in MACApp./644/2022	THE ORIENTAL INSURANCE CO. LTD. Versus DAYABATI ROY AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./644/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus DAYABATI ROY AND 4 ORS. B	MR. S K GOSWAMI	
	WITH I.A.(Civil)/645/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus DAYABATI ROY AND 4 ORS. B	MR. S K GOSWAMI	
4	I.A.(Civil)/677/2023 FIXED in MFA/14718/2022	NATIONAL INSURANCE COMPANY LTD . Versus JASMINA BEGUM AND 4 ORS .	MR. N M DUTTA	MS. P BHATTACHARYA (r-1 to 4) MR. A KHAN (r-1 to 4)
	WITH MFA/14718/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD . Versus JASMINA BEGUM AND 4 ORS . A	MR. N M DUTTA	

5	FAO/12/2024 FIXED	SHARMILA VIJAY SHETTY Versus B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	MR R CHAKRAVORTY (R-2) MR. A K SAHEWALLA (R-3) MR. A K SAHEWALLA (R-3) MR. W SHARMA (R-3) MR. W SHARMA (R-3) MS. R. ENGJAIFI (R-2) S RABHA (R-2) SC, HDFC BANK
	WITH I.A.(Civil)/922/2024 in FAO/12/2024	SHARMILA VIJAY SHETTY Versus B AND A LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
6	CRP(IO)/200/2024 FIXED	BASANTI DAS Versus PUNESWAR BARMAN AND 2 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA DR AZIZ KHAN	
7	I.A.(CrI.)/662/2024 IN/ AB/501/2024 (D/O). WITH SCANNED COPY OF CD. in AB/501/2024	ABUL KASEM, Versus THE STATE OF ASSAM AND ANR	GEETIMA BORAH	PP, ASSAM
HEARING				
8	RSA/15/2011 WITH LCR	BASANTA DAS and ANR Versus GIRISH CH.DAS	DR.B AHMED MRH I CHOUDHURY MR. P K ROYCHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR.S S SHARMA MS.F KHAN MS.L SARMA
9	Test.App./1/2012 CAVT. NO. 504/2012 WITH LCR	MD. ALAUDDIN KHAN and ANR, Versus MD. ZAFARULLAH KHAN	S C KEYAL G SARMAH S K GHOSH S P CHOUDHURY A BHATTACHARJEE B KAUSHIK	S S DEY S BANIK B SARMA FOR CAVEATOR
10	Test.App./1/2013 WITH LCR	PRANITA KAKATI Versus BHUPEN KAKATI and 3 ORS	MR.S RANA MR.A DEWAN MR. S ALAM MRSK N MAHAMMAD	MR.D BARUAH MR.SHEELADITYA
11	CRP/151/2014 WITH LCR, FIXED	RUHIDAS PAUL Versus SMTI BASANA PAUL and 6 ORS	MR.N DHAR MR. B K SEN MR .B MALAKAR MR. T U LASKAR MR F HAQUE MR A HUSSAIN N HASAN MRJ K KAR	MR.D K DAS MR.P BHUYAN
12	RSA/176/2014 WITH LCR	JAINUL HOQUE CHOUDHURY Versus SIDDIQUE AHMED and 5 ORS.	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA	GA, ASSAM
13	RSA/197/2016 WITH LCR, FIXED	SRI PRASANTA KUMAR SARKAR Versus SRI SUSANTA KUMAR NATH and 8 ORS	MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	MR B D DAS, R1 AND R4 MR. N GOSWAMI (R6 TO 9) MR F KHAN (R1) M. GLORY (R1) RHITUSHREE TALUKDAR (R1) Q. KIBA (R1)
	WITH I.A.(Civil)/375/2017 in RSA/197/2016	SRI PRASANTA KUMAR SARKAR Versus SRI SUSANTA KUMAR NATH and 8 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR.N GOSWAMI
	WITH I.A.(Civil)/1348/2021 in RSA/197/2016	SUSANTA KUMAR NATH AND 3 ORS Versus SRI PRASANTA KUMAR SARKAR AND 5 ORS	MR B D DAS MR. N GOSWAMI	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN

14	CRP/57/2018 CAVT. NO.0301/2018 WITH LCR, FIXED	GOBARDHAN PRASAD MODI Versus THE AHMED TEA CO. (P) LTD.	MR. P J SAIKIA MR. R S MISHRA	MR. K N CHOUDHURY FOR CAVEATOR MR. J PATOWARI
15	MACApp./338/2018 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI AINA BALA ROY	MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR.U C RABHA(R-5,6) MR.S M SARMA(R-5,6) MR D KALITA (R-1,4) MR.M M DEKA(R-5,6)
	WITH I.A.(Civil)/1533/2018 in MACApp./338/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI AINA BALA ROY AND 5 ORS	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR. U C RABHA MR. U C RABHA MR.S M SARMA(R-5,6) MR.M M DEKA(R-5,6)
16	LA.App./2/2019 WITH LCR	SRI ALOK BAGARIA ANR ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH	MR. A M BORA MR A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
	WITH LA.App./3/2019	SRI ALOK BAGARIA AND ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH AND 2 ORS.	MR.A D CHOUDHURY MR.A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
18	MACApp./114/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. RUNU BORAH AND ANR	MS L SHARMA MR. S S SARMA	MR. M C BHATTA MR. D DAS MR. R J DAS
19	Mat.App./7/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA	MR. B C DAS
20	MACApp./112/2023 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS (B)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1989/2023 in MACApp./112/2023	SMTI SULEKHA DAS AND ANR Versus THE NATIONAL INSURANCE COMPANY LIMITED	MR. A SHAKIL	MS. R D MOZUMDAR
	WITH I.A.(Civil)/1752/2024 in MACApp./112/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS	MS. R D MOZUMDAR	MR. M TALUKDAR
21	RSA/121/2024 WITH LCR, FIXED	SITA DEVI AND 2 ORS. Versus PANKAJ SARDA AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R- 1, 2)
	WITH RSA/122/2024 WITH LCR	ON THE DEATH OF SANKAR DAS HIS LEGAL HEIRS SMTI. REKHA DAS AND ANR. Versus PANKAJ SARDA AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R- 1, 2) N CHAUDHURY (R-1 TO 6) MR A DEKA (R-1 TO 6)
STAY MATTERS				
23	Tr.P.(C)./25/2022 FIXED	LUCKY BHOWMICK @ LUCKY BISWAS Versus RIPAN BHOWMICK	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	
24	Tr.P.(C)./11/2024 FIXED	NEHA SHARMA Versus AMAN AGARWAL	MR. S ISLAM MR A HAWARI	MS. N BEGUM MR P DAS MR A SARMA MS N BARUAH

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
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12)	MR. N BARUAH	23-07-2024	To	02-08-2024
13)	MS B R A SULTANA	26-07-2024	To	15-08-2024
14)	MR P C R MEDHI	24-07-2024	To	02-08-2024
15)	MR A R MEDHI	24-07-2024	To	02-08-2024
16)	L K BORAH	24-07-2024	To	03-08-2024
17)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
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23)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
24)	MR H GUPTA	31-07-2024	To	01-08-2024
25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,1st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/4881/2023 PART-HEARD, FIXED	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
2	WITH WP(C)/4564/2023 CAVT. NO. 07212/023,	MD. ABDUL AKHER ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
3	WP(C)/2826/2019 BY SLIP	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C
4	WP(C)/477/2021 BY SLIP	MALLABIKA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
5	WITH WP(C)/1769/2021	NAZRIN SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHAKRAVORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
6	WP(C)/6883/2021 FIXED	DEBENDRA NATH DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S HAZARIKA MR D DEKA	MR. A SARMA (R-6) MR T R SEN (R-6) MR. LENTSO (R-6) MR H KALITA (R-6) SC, SEC. EDU. SC, U G C
7	WP(C)/400/2024 FIXED	SMTI SUNITA KAKATI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEC. EDU.

TOP OF THE LIST

8	WP(C)/3745/2013 PART-HEARD, FIXED	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM MR.JUNM LASKAR
	WITH MC/2494/2013 in WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
9	WP(C)/3742/2013	MAJPARA AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH WP(C)/3743/2013	DHEKENABORI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
10	WP(C)/3743/2013	DHEKENABORI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH MC/2493/2013 in WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
11	WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH MC/2493/2013 in WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
12	WP(C)/3746/2013	PUBDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH WP(C)/3747/2013	NOWAMATI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
13	WP(C)/3747/2013	NOWAMATI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH WP(C)/4856/2013	KOIMARI AWARBHA SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MS.S GOGOI MR.P P BORTHAKUR	GA, ASSAM SC, S E C
14	WP(C)/4856/2013	KOIMARI AWARBHA SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MS.S GOGOI MR.P P BORTHAKUR	GA, ASSAM SC, S E C
	WITH WP(C)/4914/2013	NON-RABHA CO-ORDINATION FORUM and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC
15	WP(C)/4914/2013	NON-RABHA CO-ORDINATION FORUM and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC
	WITH WP(C)/2684/2015	NARESH KUMAR UPADHYAYA Versus THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI MR.T N SRINIVASAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
16	WP(C)/2684/2015	NARESH KUMAR UPADHYAYA Versus THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI MR.T N SRINIVASAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
	WITH WP(C)/3684/2015	HEMANTA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR.R P HAZARIKA	MR.D BARUAH(R- 5-9) MR.P K BORDOLOI(R- 5-9) SC, WATER RESOURCE
17	WP(C)/3684/2015	HEMANTA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR.R P HAZARIKA	MR.D BARUAH(R- 5-9) MR.P K BORDOLOI(R- 5-9) SC, WATER RESOURCE
	WITH WP(C)/3740/2015	VIRENDRA KUMAR KATIYAR Versus THE UNION OF INDIA and 4 ORS	MR.D K SAIKIA MS.S D SAIKIA	MR.C BARUAHR3 MR.S C KEYAL SC, NHAI MR.B DEKA ASSTT.S.G.I.(R1 & 2)
18	WP(C)/3740/2015	VIRENDRA KUMAR KATIYAR Versus THE UNION OF INDIA and 4 ORS	MR.D K SAIKIA MS.S D SAIKIA	MR.C BARUAHR3 MR.S C KEYAL SC, NHAI MR.B DEKA ASSTT.S.G.I.(R1 & 2)
	WITH WP(C)/3783/2015	MD. AKRAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR.B HUSSAIN MR.A BHATTACHARJEE MR.P B MAZUMDER	DR.B AHMED SC, IRRIGATION
19	WP(C)/3783/2015	MD. AKRAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR.B HUSSAIN MR.A BHATTACHARJEE MR.P B MAZUMDER	DR.B AHMED SC, IRRIGATION
	WITH WP(C)/3934/2015	ASSAM PHYSIOTHERAPY ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR. P K BORAH MR.S BORTHAKUR	MR.S K TALUKDAR MR.G UDDINR- 5and6 SC, HEALTH(R1-4)
20	WP(C)/3934/2015	ASSAM PHYSIOTHERAPY ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR. P K BORAH MR.S BORTHAKUR	MR.S K TALUKDAR MR.G UDDINR- 5and6 SC, HEALTH(R1-4)

21	WP(C)/4229/2015 WITH I.A.(Civil)/641/2016 in WP(C)/4229/2015	MD. ANWARUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS THE EXECUTIVE ENGINEER, Versus MD. ANWARUL HAQUE CHOUDHURY	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.A B T HAQUE MR.J I BORBHUIYA SC, P H E	MR.J I BORBHUIYA SC, P H E MR.S K TALUKDAR MR.J M A CHOUDHURY MR.A B T HAQUE
22	WP(C)/4440/2015	RATNESWAR BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR.R ISLAM MRA R BHUYAN MS.R A MOSTAFI MS.K BHUYAN	SC, SOCIAL WELFARE R1-4
23	WP(C)/4476/2015	PRASANTA BHUYAN Versus THE STATE OF ASSAM and 2 ORS	MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.K OJHA	MR.C BARUAHR2 and3 GA, ASSAM(R1) SC, APSC MR R DHAR SC, WPT & BC
24	WP(C)/4905/2015	DHRUBA JYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.J MOLLAH MD.S ISLAM MRA HAWARI	MR.B GOSWAMI SC, WATER RESOURCE
25	WP(C)/5001/2015	NO.031522257 EX CONSTABLE GD UJJAL SINGHA Versus THE UNION OF INDIA and 3 ORS ADMISSION	MR.S NATH	C.G.C. MR. D C BORAH(R-1 to 4) MR. S K MEDHI ASSTT.S.G.I.(R1-4)
26	WP(C)/6264/2019 PART-HEARD, FIXED	HEM CHANDRA DAS Versus GOVT. OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, FINANCE
27	WP(C)/6368/2021 FIXED	FIRDUJA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	MR. K GOGOI (R-1,2,3) MR. M HUSSAIN (R-4,5) MR A K DAS (R-4,5) ASSTT.S.G.I.
28	WP(C)/5737/2022 BY SLIP	JAYANTA MALAKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGHA MR G PATHAK	SC, APSC SC, P W D
29	WP(C)/6478/2022 FIXED	LAL BABU SAHANI AND 35 ORS Versus THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS	MR. A D GUPTA MS B DAS	SC, F C I
30	WP(C)/350/2023 B/O	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
31	WITH WP(C)/360/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MR. K GOGOI ASSTT.S.G.I.
32	WITH WP(C)/456/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
33	WP(C)/2921/2023 FIXED	RANJIT SINGH Versus MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
34	WITH WP(C)/4486/2023	PRADEEP KUMAR Versus THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
35	WITH WP(C)/4606/2023	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I

36	WP(C)/5958/2023 B/O	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	SC, P AND R.D. GA, ASSAM
HEARING				
37	WP(C)/2223/2017 BY SLIP	JAYANTA SUR Versus THE UNION OF INDIA and 6 ORS.	MR A DASGUPTA MR.J U AHMED MR.D SUR MS.D SINHA MR S A REEYAZ MR.N K MURRY	MR.Y DOLOI C.G.C. MR. N BARUAH MR.M PHUKAN(R-1) MR. R J DAS SC, BSNL
38	WP(C)/2207/2018	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
39	WP(C)/4276/2018	BHARAT THAKUR Versus UNION OF INDIA AND 2 ORS.	MR. A K SHARMA MS. A DAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.
40	WP(C)/7109/2021	L IBOCHOW SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
WITH				
41	WP(C)/6901/2021	KHAGENDRA ARDAO Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
WITH				
42	WP(C)/128/2022	SURENDRA NATH DIHINGIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
43	WP(C)/1790/2022	UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM MR. A BHATTACHARYA (R-7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R-7)
44	WP(C)/4724/2022	MINTU BORKATAKY Versus OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. S C KEYAL (R-7 TO 10) MR. A HALIM (R-7 TO 10) MR. K BAISHYA (R-7 TO 10) SC, OIL
45	WP(C)/1154/2023 WITH THREE VOLUMES OF FILES, SEPEARATE AFFIDAVIT FILE	ABINAS BORA Versus UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL

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LEAVE NOTE OF ADVOCATES FOR 01/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. O P BHATI	28-06-2024	To	04-08-2024
4)	MR S SARMA	16-07-2024	To	15-09-2024
5)	MS. N M DEKA	17-07-2024	To	20-12-2024
6)	MR. S B PRASAD	22-07-2024	To	02-08-2024
7)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
8)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
9)	MRS. M A OZAH	24-07-2024	To	01-08-2024

10)	MR. B BARMAN	28-07-2024	To	08-08-2024
11)	MS. P DUTTA	23-07-2024	To	02-08-2024
12)	MR. N BARUAH	23-07-2024	To	02-08-2024
13)	MS B R A SULTANA	26-07-2024	To	15-08-2024
14)	MR P C R MEDHI	24-07-2024	To	02-08-2024
15)	MR A R MEDHI	24-07-2024	To	02-08-2024
16)	L K BORAH	24-07-2024	To	03-08-2024
17)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
18)	MR M HALOI	31-07-2024	To	05-08-2024
19)	MR. A SARMA	26-07-2024	To	05-08-2024
20)	MR. DITUL DAS	29-07-2024	To	02-08-2024
21)	MR. R K JAIN	29-07-2024	To	01-08-2024
22)	MR. D SAIKIA	29-07-2024	To	02-08-2024
23)	MR D C K HAZARIKA	29-07-2024	To	03-08-2024
24)	MR H GUPTA	31-07-2024	To	01-08-2024
25)	MR. N N B CHOUDHURY	31-07-2024	To	05-08-2024